

**HIGH COURT OF SIKKIM
GANGTOK**

No. 49 /HCS

Dated: 6.12.23

N-O-T-I-F-I-C-A-T-I-O-N

Hon'ble the Chief Justice is pleased to appoint the following Advocates as Oath Commissioners for Gyalshing District for a term of 02 (two) years, from the date of issuance of this Notification, to administer oath on affidavits under the provisions of Section 139 of the Code of Civil Procedure, 1908, Section 297 of the Code of Criminal Procedure, 1973 and Section 3(2) of the Oaths Act, 1969.

| SL. No. | Name |
|----------------|--------------------------|
| 1. | Mr. Johnson Subba |
| 2. | Mr. Amrit Sharma |
| 3. | Ms. Saroja Chettri |
| 4. | Ms. Rachana Rai |
| 5. | Ms. Susma Hangma Subba |
| 6. | Ms. Sajana Chettri |
| 7. | Mr. O. Hang Subba |
| 8. | Mr. Saurab Limboo |
| 9. | Mr. Darsan Limboo |
| 10. | Ms. Binita Karki |
| 11. | Mr. Arin Philip Lepcha |
| 12. | Ms. Kinjung Ongmu Lepcha |
| 13. | Ms. Siksha Rani Rai |
| 14. | Ms. Manoj Subba |
| 15. | Mr. Ganesh Man Chettri |

The Oath Commissioners shall act in accordance with Rules 9, 10, 11, 12 and 16 of "The Sikkim Oath Commissioners (Appointment & Control) Rules, 2008". The remuneration for attestation of affidavit is as under:-

- (b) Attestation at the Court Premises: ₹ 100/- per affidavit.
- (b) Attestation in the residence of deponent: ₹ 200/- per affidavit.

By Order,

Sd/-
**REGISTRAR
(JUDICIAL SERVICE)**

Memo No. 8 (35) Confdl/HCS/ 8750-69

Dated: 6.12.23

Copy to:-

1. The Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.
2. The Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
3. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
4. The Chief Secretary, Government of Sikkim, Gangtok.
5. The Additional Advocate General, Government of Sikkim, Gangtok.
6. All District & Sessions Judges.
7. The Director, Sikkim Judicial Academy.
8. The Legal Remembrancer-cum-Law Secretary, Law Department , Government of Sikkim, Gangtok.
9. Central Project Coordinator, High Court of Sikkim.
10. Member Secretary, Sikkim State Legal Services Authority, Development Area Gangtok.
11. All Chief Judicial Magistrate-cum-Civil Judges(Senior Division).
12. All Civil Judge-cum-Judicial Magistrates.
13. All District Magistrates
14. The Additional Secretary, Home Department, Government of Sikkim, Gangtok for publication in the Government Gazette.
15. The General Secretary, Bar Association of Sikkim, Gangtok.
16. The General Secretary, High Court Bar Association of Sikkim, Gangtok.
17. The General Secretary, Namchi Bar Association of Sikkim, Namchi
18. P.A. to the Registrar General, High Court of Sikkim.
19. P.A. to the Registrar, High Court of Sikkim.
20. Computer Cell, High Court of Sikkim.
21. Notice Board
22. File and
23. Guard file.


REGISTRAR